

on the part of ill-nourished and ill-housed rickshaw pullers might precipitate lung diseases which are common amongst slum dwellers due to hard work and unhygienic environments.

(b) No, sir.

(c) and (d). Do not arise.

#### Ban on Fresh Recruitment

\*357. **Shri S. R. Damani**: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have recently issued a directive to ban or restrict the recruitment of fresh staff to effect economy; and

(b) if so, the nature of the directive?

**The Minister of State in the Ministry of Home Affairs**: (Shri Vidya Charan Shukla): (a) and (b). In order to arrange for the redeployment of surplus staff located as a result of introduction of administrative reforms or of the studies by the Staff Inspection Unit of the Ministry of Finance, a Central (Surplus Staff) Cell has been set up in the Ministry of Home Affairs. To facilitate absorption of such surplus staff, a total ban has been imposed on direct recruitment being made in all Government organisations to ministerial, non-gazetted posts like Assistants, Upper Division Clerks and Lower Division Clerks unless a certificate is obtained from the Central Cell to the effect that the Cell has no suitable candidates to offer. The ban, however, does not apply to recruitments made through annual competitive examinations conducted by the U.P.S.C. but it is intended that the actual number to be taken through such recruitment should be kept as low as possible.

#### East Pakistan Raid on Berubari

\*358. **C. K. Bhattacharyya**: Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 126 on the 29th March, 1967 and state:

(a) whether the investigation in

the crime committed by miscreants from East Pakistan raiding South Berubari, Jalpaiguri District, on the 9th March, 1967 has been completed;

(b) if so, the result thereof;

(c) whether any reply has been received from Pakistan to the protests lodged from our side; and

(d) if so, the nature thereof?

**The Minister of Home Affairs (Shri Y. B. Chavan)**: (a) and (b). Yes, Sir. A final report of the investigation was submitted by the local police on the 30th April, 1967, suspecting ten Pak. nationals of Dinajpur District, East Pakistan of having committed the offence.

(c) and (d). Sector Commander Border Security Force, Kadamtala, in response to a protest lodged by him to the East Pakistan Rifles Sector Commander, Dinajpur, received a reply stating that the matter had been investigated in East Pakistan and had not been found to be true. No reply has, however, been received either by the State Government or by the Deputy Commissioner, Jalpaiguri, from their counterparts in response to the protest notes lodged in this connection.

#### Working Hours of Government Servants

\*359. **Shri Baburao Patel**:  
- **Shri Hukam Chand Kachwaf**:  
**Shri Jagannath Rao Joshi**:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to reduce the working hours for Government servants and close all Government offices on Saturdays and Sundays as is done in some foreign countries;

(b) if so, the number of public and restricted holidays which Government intend to reduce to compensate for these week-end holidays;

(c) whether Government will require more staff as a result of overall reduction in working hours;

(d) whether Government have worked out in terms of money and loss that will have to be suffered if less work and more holidays are given; and

(e) if so, the amount of loss that will be incurred?

**The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy):** (a) No such proposal is under consideration.

(b) to (e). Do not arise.

#### Funds for Delhi Municipal Corporation

**\*360. Shri Kanwar Lal Gupta:**  
**Shri R. S. Vidyarthi:**  
**Shri Hardayal Devgun:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Central Government have rejected the Delhi Municipal Corporation's plea for funds;

(b) whether it is also a fact that there is a deficit of Rupees 6 crores in the Municipal Corporation;

(c) whether the Corporation is unable to make even the payment of salaries of its staff; and

(d) the action Government propose to take to remove the difficulties of the Corporation in compensating the aforesaid deficit of the past 9 years?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) The Government of India extend financial assistance to the Delhi Municipal Corporation in accordance with a pre-determined pattern of assistance. Payments falling due periodically on the basis of this pattern are regularly being made to the Corporation.

(b) The Corporation has estimated the amount of deficit to be about Rs. 6 crores;

(c) The Corporation have been paying salaries to its staff regularly.

(d) The Government have appointed a Commission of Enquiry to inquire into the financial resources and requirements of local bodies in Delhi. Any change in the pattern of assistance to the Corporation will be decided in the light of the recommendations of the Commission. The report of the Commission is awaited.

#### Telephone Exchanges and Public Call Offices in Haryana State

**1640. Shri Ram Kishan Gupta:** Will the Minister of Communications be pleased to state the number of Public Call Offices and telephone exchanges to be opened in Haryana State during 1967-68?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):** Ten Public Call Offices and six telephone exchanges are likely to be opened in Haryana State during 1967-68.

#### Direct Telephone Service

**1641. Shri Ram Kishan Gupta:** Will the Minister of Communications be pleased to state:

(a) whether there is any proposal to provide direct telephone service between, Charkhi Dadri-Rewari and Charkhi Dadri-Narnol in Haryana; and

(b) if so, when it is proposed to be implemented?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):** (a) There is no such proposal under consideration at present.

(b) A recent examination of the traffic on the circuits shows that the direct trunk telephone circuits between the stations is not fully justified at present. However, a watch will be kept on the traffic with a view to provide a direct trunk circuit from Charkhi Dadri to Rewari.